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Statement

lities of total earnings before deductions aid the cont espousing average daily number of e rnloyees in factories are collected under the Payment of Wages Act, 1936. The Act covers all employees earning less than Rs. 400 per month, earnings being defined to include basic wages, cash allowances, annual bonus, arrears and money value of concessions. Based on these statistics, index numbers of money earnings for workers in factories are calculated on base 1961=100. These index numbers when deflated by the All India Consumber Price Index numbers for Working Class (base shifted to 1961 =100) give the corresponding index numbers of real earnings. 1 ndex numbers for the years 1962, 1966, 1969, 1970 and 1971 are given below :-

| Year | All India Consumer Price Index number for Working | Index numbers of money earnings (base | Index numbers of real earnings (base 1961 = 103) |
|-------|---|---|--|
| | Class (Base shifted to 1951 = 100) | 1961=100 Factory workers | and the second second |
| 1962 | 103 | 106 | 103 |
| 1966 | 146 | 139 | 95 |
| 1969 | 169 | 170 | 101 |
| 1 70 | 178 | 110 | 101 |
| 1271* | 183 | 187 | 162 |

◆Provisional]

Use of Laser Beam Device in Defence Services

*676. SHRI RISHI KUMAR MISHRA: SHRI N. R. CHOUDHURY: DR. V. B. SINGH: SHRI HARSH MALAVIYA DEO SHR1 SARDAR AMJAD ALI:

Will the Minister of DEFENCE be pleased to state:

- (a) whether Government have put into use the Laser Beam device for accurate range findings and target seeking;
- (b) if so, what have been the results thereof and whether Go/ernment propose to extend the use of Laser Beam for communication purposes ; and
 - (c) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM):(a) to (c) It will not be in the public interest to disclose information on this subject.

Industrial Relations Bill

to Questions

*677 SHRI BABUBHA1 M. CHINAI: Will the Minister of LABOUR be pleased to

- (a) whether Government propose to make certain changes in the Industrial Relations Bill, in view of serious labour unrest and lockouts throughout the country; and
- (b) whether Government propose to have a strike holiday for the peiod of Fifth Five Year Plan?

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY): (a) The comprehensive legislation under consideration will attempt to bring about better industrial relations will create an atmosphere more conducive to greater production and productivity.

(b) Government will! welcome and encourage all efforts designed to elminate workstoppages in the country.

Foreign secretary's visit to Tamil Nadu in Conn. ectioii with the Agreement on Kacchativu Island

*678 SHRI K. A. KRISHNASWAMY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is fact that the Foreign Secretary, Shri Kewal Singh, has recently visited Tamil Nadu, in connection with the Agreement concluded with Shri Lanka on Kachchativu I sland; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes,

(b) The visit was in the context of Central Government's policy of consulting with Tamil Nadu Government and keeping tnem informed of the progress of talks with Government of Sri Lanka on the question of the boundary in the historic waters between the two countries and related matters.

Makraaa Marble Quarries

*679. SHRI HARSH DEO MALAVIYA SHRI RISHI KUMAR MISHRA: SHRI N. R. CHOUDHURY DR. V. B. SINGH: SHRI SARDAR AMJAD ALI

Will the Minister of LABOUR be pleased to state: